


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CA No. 158/252/HDB/2016                            |
| NAME OF THE COMPANY              | Citly Foods Limited                                |
| NAME OF THE PETITIONER(S)        | Citly Foods Limited                                |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies, Andhra Pradesh & Telangana |
| UNDER SECTION                    | 252  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                | Signature   |
|------------------------|-------------|---------------------------------------|---|
| MALLIKARJUNA RAO N     | FCA         | CA 8121580580@gmail.com<br>8121580580 |  |
|                        |             |                                       |   |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Heard Shri N. Mallikarjuna Rao, learned FCA on behalf of the Petitioner.  
RoC report is awaited. Post the case for hearing on 02.01./2018

  
MEMBER (Tech)

  
MEMBER (Jud)